[RAJYA SABHA]

SHRI PRANAB MUKHERJEE: We also successfully resisted concerted moves to extend ffie period of integration of textile trade from 10 to 15 years by taking a strong position सवाल है, आजादी का सवाल है ... (विविधान) on the issue. (Interruptions). The Standing Committee attached to the Commerce Ministry which had gone into the implications of the Dunkel Draft in great detail has recommended in its report, that while all efforts should be made to safeguard India's interests in key sectors of agriculture, textiles, services and Intellectual Property Rights, at the end of the day, India should remain a part of a multilateral trading system rather than opting out the same and getting totally isolated from the rest of the world. (Interruptions).

On the whole it is our considered judgement that India has more to benefit from the expansion of world trade through the Uruguay Round Agreement rather than pursuing any alternative course of action. (Interruptions).

VICE-CHAIRMAN THE (SYED SIBTEY RAZI): 1 adjourn the House till 3.30 p. M.

> The House then adjourned at forty-four minutes past two of the clock.

The House reassembled at thirty-two minutes past three of the clock, [The Deputy Chairman in the Chair].

RE-DEMAND FOR STATEMENT BY PRIME MINISTER REGARDING GATT-contd.

SHRI SUBRAMANIAN SWAMY: There is no Commerce Minister. There is no Prime Minister. Is the Home Minister going to answer our questions on Dunkle? (Interruptions). Please adjourn the House till the Prime Minister comes. There is no Commerce Minister also.

उपसभाषित: आप लोग जरा बैं ठिए, वह बोल रहे है ... (न्यवधान) यह कुछ बोलना चाह रहे हें ... (स्पवधान)

भी मोहस्मद अफदल उर्फ मीम अफबल : प्रधानमंत्री को यहां आना चाहिए । यह देश का कहां है प्रधानमत्ती ... (स्थवद्यान)

SHRI SUBRAMANIAN SWAMY: You must rule on the fact ... (Interruptions).

SHRI SUKOMAL SEN: You call the Prime Minister or adjourn the House. How can a Minister make a statement without circulating copies? (Interruptions).

HIE DEPUTY CHAIRMAN: You ask him for clarifications. Here is the Commerce Minister.

SHRI SUBRAMANIAN SWAMY: No statement has been circulated.

SHRI G. G. SWELL (Meghalaya): The statement of the Commerce Minister was not circulated.

SHRI S. JAIPAL REDDY: The statement was not circulated. Therefore, it cannot be taken as read. (Interruptions).

SHRI MD. SAL1M (West Bengal): It is not a statement, it is a post-mortem ... (Interruptions).

भी मोहम्मद अफजल उर्फ मीम अफबल : मैडम, रूल्स के खिलाफ चेयर के मना करने के बावज्द कामर्स मिनिस्टर ने अपना स्टेटमेंट बढ़ा पढ़ने की कोशिया की, जो रिकार्ड पर नहीं गया। मैडम, में यह जानना चाहता हं कि इनका स्टैट-मेंट रिकार्ड पर गया या नहीं गया ... (आवशाम)

†[] Transliteration in Arabic Script,

شری مخدافصنل عرصه افعنل المیدم دونس سے خلاف جبر کے منع کرنے کے باوجود کامرس منظر نے ابنا اسٹیٹ منٹ میاں بیر جینے کی کوشش کی جو دیکا دور پہنیں میاں بیر جینے کی کوشش کی جو دیکا دور پہنیں ان کا اسٹیٹ منٹ دیکا دور پر گیا یائیں میاں کا اسٹیٹ منٹ دیکا دور پر گیا یائیں

उपसभापति । अत्य अपनी जगह पर जाईए ... (श्वतद्यान)

श्री मोहम्मद अफजल उर्फ मीम अफजल ः यह व्यवस्था का प्रश्न है मैं इम । हमारी मांग है कि यहां पर प्राइम मिनिस्टर आएं और आकण बताएं कि उन्होंने क्या किया है । यह काला एग्री-मैंट जो हुआ है इसका ताल्लुक सिर्फ कामर्स मिनिस्ट्री से महीं है। इसका ताल्लुक इसरा मिनिस्ट्रयों से भी है और उसके लिए सिर्फ प्राइम मिनिस्टर रिस्पांसिबल है ...(व्यवधान)

شری محدافعنل عرب مادی مانگ ویوسها کا برشن جرمیم به بهادی مانگ جرک بیاں بر برائم منطق آیش اور کو بتائی کوانوں نے کمیا کمیا ہے برکالا انگر کمینی ا سوبوا ہد اس کالعلق حرب کامیں منظمی ا سے نہیں ہے اس کا تعلق دوہمری منظمی ا سعانی ہے اور اس کھے لئے حمی بائم منبط ا دسیانسیسل میں ۔: ماخلیت تی ا

उपसमापति : बैठिए ... (व्यवधान)

भी मोहम्मद अफजल उर्फ मीम अफजल ः इंकलका काला ट्रीटी है वह ... (व्यवधान)

مشری محمدانعنل عریث مرافعنل طونکل کا معاور می سبے وہ ... : مافعات ا

उपसमापति : काला पीला जो भी है, वह इसका

Mr. Mukherjee Commerce. He

is there. Dunkel is related to Commerce. He will reply to it. *[Interruptions)*. Pleas* sit down. *(Interruptions)*.

SHRI S. V1DUTHALAI VIRUM-M (Tamil Nadu): This is nothislj but a *pest mortem* report.

श्री मोहन्मद अफबल उर्फ मीन अफबल : वाणिगटन वालों को पता नहीं है कि श्रृहा रिज्य सभा भी चलती है, स्पीकर नहीं होता है कियर मैन होता है। (अवधान)

میری محدافعنل عرف م دافعنل وانگش والون کو میترمنیس ہے کر بیمان دام پیرسمبا می میترمنیس ، اسپیکر نہیں ہوتا ہے : دافلت :

THE DEPUTY CHAIRMAN: Just a minute. I will explain.

... (Interruptions) ...

SHRI SATYA PRAKASH MALAVIYA: This is what is circulated in the House.

THE DEPUTY CHAIRMAN: I will tell you about that. . . . (Interruptions) ... I was informed that somebody died ia the family of the gentleman who was dealing with it and he had to go, and so this has come. If it is a mistake, you cut out "Mr. Speaker, Sir" and write "Madam Deputy Chairman" or whatever it is.

श्री शंकर दयाल सिंह (बिहार) : मैं दूसरी बात कह रहा हूं कि हिन्दी की कापी कहा है । मैं जानना चाहता हूं कि हिन्दी की कापी कब आएगी? हिन्दी की कापी सदन में आनी चाहिए । हिन्दी की कापी नहीं आती है तब तक मंत्री बी (श्यवधान)

^{†[]} Transliteration in Arabic Script;

SHRI M. A. BABY (Kerala): Madam, l^am on a point of order. It is very important. Madam first of-all please listen to the point of order.

'SHRI " SUBRAMANIAN SWAMY: Where is the Hindi copy?

भी सत्य प्रकाश भालनीय: इसकी हिन्दी की काफी कहां है ? (व्यवधान)

्र **उपसभापति** : अगर आप चुप होंगे तो बतः-उंबी ! (व्यवधान)

Afzal Saheb, go back to your seat, please. Hindi copies are coming. Anyway, those who are asking about Hindi. at least they should speak in Hindi. युन्नहामध्यम

ंजी आप हिन्दी में बोलिए (व्यवधान)

SHRI M. A. BABY: Madam, I am on a point order. Already the matter has been, brought to your notice that this statement beginning an address, "Mr. Speaker, Sit (24211)

्र**ेड्रपसभापति ः** एक-एक करके बालिए। (**ध्यवधान**)

SHRI M. A. BABY: One minute. Please listen to me. I do not consider it an inadvertent mistake because on the top of it, it is typed, "Rajya Sabha." Madam, it betrays the callous, haphazard and irresponsible manner in which the Ministry functions, and this relates to the role of our representatives in the Geneva discussions. Did they read the proposals properly? Have they been going through the contents? If this is how the Ministry and the Government function, you can well imagine what would be the . . . (Interruptions) . . . Swamyji, one minute. This betrays the total callousness and carelessness with which our Government is functioning. After' having typed "Rajya Sabha," they do not care to go through the text, and the address "Mr. Speaker, Sir" is there. In the same way if our negotiators were conducting themselves in Geneva, you can well imagine how the interests of our country might have been mortgaged. Therefore, We

cannot proceed with this. The Prime Minister himself should come and explain what has happened in Geneva. Our allegation that this Government has been functioning in a most careless manner has already been proved.

SHRI S. S. AHLUWALIA: What is he talking? ... (Interruptions)

SHRI SUBRAMANAIN SWAMY Madam, may I make a point of order with your permission? ... (Interruptions)...

THE DEPUTY CHAIRMAN: Everybody, go back to your seats, please.

... (Interruptions)...

SHRI S. S. AHLUWALIA: Rather he should feel proud of it.... (Interruptions).. अ।प टाइपामाफिक मिस्टेक के लिए

इतना बोल रहे हैं। ... (स्थवधान)

SHRI SUBRAMANIAN SWAMY:
Madam, I have a point of order. Will you my point of order?...(Interrup tions)

SHRI M. A. BABY: This is symbolic of the irresponsibility of the Government.

TH DEPUTY CHAIRMAN: The Commerce Ministry is dealing with this matter, and the Commerce Minister is here. Members have given their names to ask for clarifications. I will call the name...(Interruptions)

SHRI SUBRAMANIAN SWAMY: 1 have a point of order, Madam.

SHRI M. A. BABY: This describes the callousness of this Government. . . . (Interruptions)

THE DEPUTY CHAIRMAN...' Whatever it is, you ask your questions. . .. (Interruptions)

SHRI M. A. BABY: This is symbolic of the irresponsibility of this Government. This symbolises how this Government would have conducted itself. . . . (*Interruptions*)

SHRI SUBRAMANIAN SWAMY: See page 2. You are seeing page 1. page 2 is totally blank. There is nothing on page 2. They 'have gone to page 3. . . . (Interruptions).

THE DEPUTY CHAIRMAN: This is one. This is two. These are three, four and five. Correct

SHRI MENTAY PADMANABHAM: Page 2 is just blank. Madam.

THE DEPUTY CHAIRMAN: It is here. Maybe, your copy is not proper. The copy of the statement with me is correct. (Interruptions). You may not have got the correct copy. कापिका दीजिए, फोटोकापी

बराबर नहीं हुई है।...(अवधान)

Go back to your place and speak from there ... {Interruptions}.

SHRI JIBON RAY:*

THE DEPUTY CHAIRMAN: Now you don't talk of this in this House. I am not allowing it. I am not allowing anything he is saving. It is not going on record. It is not going on record.

SHRI JIBON RAY:*

SHRI G. C. SWELL: The copies are not legible.

THE DEPUTY CHAIRMAN: Mr. Sitell, do you want to ask for clarifications or not?

SHRI G. G. SWELL: How can I ask for clarifications? Kindly read page 2, Madam.

THE DEPUTY CHAIRMAN: That page may not have been properly photo-copids. You will get a better page.

SHRI G. G. SWELL : We do not have a proper text.

THE DEPUTY CHAIRMAN: Okay, give him a proper text.

SHRI SUBRAMANIAN SWAMY: He gave me two copies. They are the same.. (*Interruptions*).

SHRI G. G. SWELL: This is of the Lok Sabha, not Rajya Sabsa.

THE DEPUTY CHAIRMAN : Give him my text. Give it to him.

SHRI G. G. SWELL: You adjourn the House . . . (*Interruptions*).

THE DEPUTY CHAIRMAN: Mr. Vishvjit Singh, ask for your clarifications.

SHRI SUBRAMANIAN SWAMY •' You adjourn the House. ... (Interruptions).

THE DEPUTY CHAIRMAN: You cannot deprive other Members who want to ask for clarifications; you cannot. ffiey want to ask for clarifications. ... (Interr&ps lions).

SHRI S. JAIPAL REDDY: Madam, listen to me. We want the Prime Minister to come.

THE DEPUTY CHAIRMAN: They de-rot want Prime Minister to come.

SHRI S. JAIPAL REDDY: We insist upon the Prime Minister's presence. Madm' the Commerce Minister is not competent to answer these questions. They relate to' the whole Government None other than -Prime Minister is competent to answer them. ... {Interruptions}.

THE DEPUTY CHAIRMAN: If Mr. Vishvjit Singh feels that the Commercs Minister is competent to answer- his, questions, he will put the questions." If you don't want, you may not. ... {Init'rntpihlions}.

SHRI MOHAMMED AFZAL *alimt* MEEM AFZAL: There is no statement on record. ... {Interruptions}

SHRI G. G. SWELL: We have not beeH able to read the statement. How can we seek clarifications?

SHRI MOAHMMED AFZAL *alias* MEEM AFZAL: Madam, there is no statement on record. Kindly ask the Secretariat whether they have recorded it or not.

THE DEUPTY CHAIRMAN: They have recorded it.

SHRI MOHAMMED AFZAL *alias* MEEM AFZAL : They have not. ... (in, lerruptions)

^{*} Not recorded-

SH&i S. JAIPAL REDDY: This matter should be clarified by the Prime Minister. How long has the Prime Minister decided to keep away from the House? Why is the Prime Minister not coming to the House?... (Interruptions).

SHRI M. A. BABY: Madam, the Prime Minister should be summoned. . . . {Interruptions}.

SHRI JAIPAL REDDY: Why is the Prime Minister fighting shy of the House, Madam? It is not proper. The sovereignty of the nation cannot be bartered away.

THE DEPUTY CHAIRMAN: I will coanvey your sentiments {Interruptions} Nothing is going on record. {Interruptions}. The great difficulty is that I have not been able to communicate with the Prime Minister. {Interruptions} I said I will convey your wishes. And as long as the Commerce Minister is here, he will answer it. Go back. {Interruptions} Commerce Minister is. competent. You go back. (Interruptions). It is' the Commerce Minister who should answer. He is the Commerce Minister. He will answer. He is answerable and he is going to sign it. *Interruptions*).

tofci you. You do not hear. (Interruptions).

इति अवरार अहमद : मडम, अगर किसी भी क्रकार की मंका है माननीय सदस्यों को तो काक्स (मिनिस्टर जवाब देने के लिए तैयार है। कीई की अगर मंका है किसी प्रकार का... (व्यवचान)कीई भी सवाल है तो कामर्स मिनिस्टर जवाब देने के लिए तैयार हैं।...(व्यवचान)

THE DEPUTY CHAIRMAN: It is not find on record. (Interruptions) I will find out. (Interruptions) Go back. (Interrup-

tionn). If you do not want to ask for-clarifications, I cannot help you. . . . (Interruptions) . . . You are not interested to know anything. What can I do? ... (Interruptions) . . . Go back and put your questions. . . . (Interruptions) . . . You can put questions to the Government and ask them what they have done. If you stand in the well of the House and make inaudible remarks, you will never know anything. It is better if you go back to your seats and put questions to the Minister. . . . (Interruptions). Whatever questions you want to put, you can put to the Minister. . . . (Interruptions) . . . Please go back, go back. Don't behave like this. It is not proper. Go back, go back, go back, . . . (Interruptions)...

श्री एस० एस० अहलुबालिया: ं फिर यह नए सिरे से मुल्क की वर्बाद करने के लिए यह आवाज उठाना चाहते हैं। ... (व्यवधान)... इनसे पूछी जरा, यह क्या करके आए ? सारे उद्योगीं को बंद करवा दिया... (व्यवधान) ...

THE DEPUTY CHAIRMAN: Go back. . . . (Interruptions) . . . Ask Dunkel. What is he talking? Don't do this. Don't do that. . . . (interruptions) . . . Nothing is going on record. I am not allowing. I am not allowing. I won't allow unruly behaviour in this House. . . . (Interruptions) . . . I am very sorry. . . . (Interruptions) . . . We are all responsible for the Parliament. 1 adjourn the House for the dny.

The House then adjourned at fifty-three minutes past -three of the clock till eleven of the clock on Friday, the 17th December, 1993.